

[Print](#)**Defective Case Register from 2026-09-02 to 2026-09-02**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMP/24947/2026	MANAS KUMAR CHAND	2026-09-02	1. Receipt showing service copy of petition S.C. (T) not filed
2	D-ABLAPL/26532/2026	TARUN PATNAIK	2026-09-02	i) Full name of the advocate in capital letter along with Enrolment no. and Mobile no. not mentioned in coding sheet,index,Date Chart,prayer portion. Paragraph no.not correctly furnished in Declaration.
3	D-CRLREV/25172/2026	SIDHARTHA DAS	2026-09-02	1. Period of Delay 29 days delay, Limitation petition not filed.
4	D-CMP/40405/2026	SUKANTA KUMAR NAYAK	2026-09-02	Address of op-6 7 and 11 not furnished.
5	D-WP(C)/41004/2026	BHASKAR CHANDRA PANDA	2026-09-02	1.Paragraphs not properly mentioned in petition as well as declaration of affidavit. 2.Para-2 of affidavit (including I.A.) not properly mentioned.
6	D-CRLMC/26770/2026	ANANTA NARAYAN PATTANAYAK	2026-09-02	Certified copy of Annexure-1 not filed
7	D-WP(C)/38124/2026	SANGRAM JENA	2026-09-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
8	D-WP(C)/40918/2026	SOUBHAGYA SWAIN	2026-09-02	1. Put up for S.R. after filing Page nos.5 to 9
9	D-ABLAPL/26593/2026	ASIT KUMAR OTTA	2026-09-02	Reference certificate not in proper format.
10	D-WP(C)/37707/2026	GAYNENDRA KUMAR PARIDA	2026-09-02	20-VERNACULAR CERTIFICATE NOT FURNISHED. 23-NOMENCLATURE NOT CORRECTLY FURNISHED .
11	D-RPFAM/41276/2026	KABIRAJ PRADHAN	2026-09-02	nomenclature not correct
12	D-WP(C)/38459/2026	SHASHI BHUSAN JENA	2026-09-02	1. In the matter of an application under Article 626 and 627 of constitution of India mentioned in the Cause Title appears to be not correct
13	D-WP(C)/38435/2026	KRUSHNA CHANDRA RATHA	2026-09-02	1. The date of Letter No.34220 under annexure 6 is not correctly furnished in the Index as well as in the petition.
14	D-WP(C)/41244/2026	SANGRAM JENA	2026-09-02	1. Date of filling not mentioned at page 13.
15	D-WP(C)/38386/2026	HARMOHAN DHAL	2026-09-02	1. Subject code is not correctly furnished. 2. Reference certificate is not correctly furnished
16	D-ABLAPL/26523/2026	BISWAJIT PASAYAT	2026-09-02	i) Provision Law not properly furnished.
17	D-BLAPL/26437/2026	BIBHUTI BHUSAN SWAIN	2026-09-02	Reference certificate not in proper format and BLAPL no-13339/25 not indicated in reference certificate dispose d on 24.02.2026

18	D- ABLAPL/26507/2026	MITHUN KUMAR PRADHAN	2026-09-02	Paragraph in the declaration is wrong. 2.Phone no of the victim/informant be redacted from page-7
19	D- TRPCRL/26358/2026	PRAVAT KUMAR DAS	2026-09-02	annex-1 not visible
20	D- CONTC/38781/2026	ADV	2026-09-02	i) Paragraph sl. no. 8 repeated in petition. ii) Name of the deponent mismatched in Affidavit and paragraph sl. no. not correct in affidavit.iii) Name of the Counsel of the petitioner not furnished in petition. iv) Cause title of wp(c) not furnished.For further S.R
21	D- CRLMC/25997/2026	TUKUNA KUMAR MISHRA	2026-09-02	1.Name of the petitioner No.2 mentioned in C.title not tally with the signature put in V.nama. 2.Paragraphs not properly mentioned in petition as well as declaration of affidavit. 3.One page not paginated after pg.No.15. 4.Page No.26 not filed. 5.Page No.33 twice in Annexure-3.
22	D- ABLAPL/26595/2026	ASIT KUMAR OTTA	2026-09-02	Reference certificate not in proper format
23	D- ABLAPL/26427/2026	PRATAP CHANDRA MISHRA	2026-09-02	i) Reference certificate not properly furnished.
24	D- CRLMP/24198/2026	MANAS KUMAR CHAND	2026-09-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the name of victim/ Informant, Family Members,Name of school, Photograph from the petition and Annexures. 2. Name of the victim/ Informant need not disclosed in connection with annexures, Affidavit and V.nama and kept in closed cover. 3. Redacted xerox copy of Annexures, V.nama and Affidavit to be filed.
25	D- CRLMC/26064/2026	TANMAYA KUMAR MOHANTY	2026-09-02	1..Receipt Showing Serv.copy To Vigilance not Filed 2. V. PS case number not correctly furnished in date chart. 2. Sl. no.2 not correctly furnished in Affidavit. 3. Page no.9 not legible. 4. TR case number in V.PS case not tally with C.copy of order. 5. Date of order not correctly furnished in Synopsis.
26	D- CRLMP/26203/2026	BIJAYA KUMAR NAYAK (3)	2026-09-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Annex-10 not properly page marked. 2. Page no.19 not legible
27	D- RPFAM/41035/2026	MANASH RANJAN NAYAK	2026-09-02	nomenclature not correct
28	D- BLAPL/26465/2026	SUSAMPAD HOTA	2026-09-02	17-REFERENCE CERTIFICATE NOT FURNISHED.

				in Synopsis and Dates and Events, the date of rejection of Bail by the Ld. ASJ is inadvertently written as 28.07.2026 instead of 21.08.2026 2. At Para 5 of the Bail Application date of Rejection of Bail in the Court of Ld. ASJ is omitted
29	D-MACA/40644/2026	SANTOSH KUMAR MOHANTY	2026-09-02	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
30	D-WP(C)/41129/2026	UPENDRA KUMAR SAMAL	2026-09-02	1. Age of the petitioner no.4 not mentioned in cause title
31	D-WP(C)/40373/2026	SRINIVAS MOHANTY	2026-09-02	1. Prayer not tally with Annexures. Resumit for SR after compliance.
32	D-WP(C)/38318/2026	AJAYA KUMAR NANDA	2026-09-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
33	D-WP(C)/39232/2026	BIBHUTI BHUSAN SWAIN	2026-09-02	1. Page nos.17 and 18 not neat and legible.
34	D-CRLMC/26442/2026	SIDDHANT SARANGI	2026-09-02	1. Date chart not alphabetic paginated in Index and Annexure-1 not properly page marked in Index.
35	D-WP(C)/38432/2026	KRUSHNA CHANDRA RATHA	2026-09-02	1. The date of Letter No.34220 under Annexure 6 is not correctly furnished in Index and Petition.
36	D-BLAPL/26495/2026	RAMESH CHANDRA MAHARANA	2026-09-02	1. Annexure 1 is not attested by the Ld. advocate
37	D-ABLAPL/26428/2026	KSHIROD KUMAR PAHIL	2026-09-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The details of victim/informant under Annexure-1 be redacted and kept in a sealed cover.
38	D-WP(C)/41623/2026	TUSHAR KANTA NAYAK	2026-09-02	Page 17 not properly scanned.
39	D-WP(C)/38440/2026	KRUSHNA CHANDRA RATHA	2026-09-02	1. The date of letter No.34220 under Annexure 6 is not correctly mentioned in Index and Petition.
40	D-CRLMC/26550/2026	GYANA RANJAN DHAL	2026-09-02	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. Affidavit not Notarized in I.A. petition.
41	D-BLAPL/26579/2026	CHANDRAKANTA NAYAK	2026-09-02	i) Reference certificate not properly furnished.
42	D-CMAPL/41498/2026	ADV.	2026-09-02	Defect reg. nomenclature.
43	D-WP(C)/41238/2026	KOUSIK ANANDA GURU	2026-09-02	Receipt Showing Serv.copy To S.C(T) not Filed.
44	D-ABLAPL/26481/2026	DHANANJAYA MUND	2026-09-02	page 28 of annx-6 not in order.Page 46 of annx-10 is not legible
45	D-RPFAM/40807/2026	SOUMYA RANJAN DAS	2026-09-02	good ground not furnished

46	D-WP(C)/40925/2026	GOUTAM KUMAR ACHARYA	2026-09-02	17-REFERENCE CERTIFICATE NOT FURNISHED.
47	D-WP(C)/40994/2026	BRAJA MOHAN SARANGI	2026-09-02	1. Pet. not signed by the Advocate and date of filling also not mentioned.
48	D-WP(C)/40580/2026	SRIDHAR RATH	2026-09-02	1. Address of OP No.4 incomplete.
49	D-WP(C)/41191/2026	SAMARENDRA MOHANTY	2026-09-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
50	D-WP(C)/38098/2026	DILIP KUMAR SAHU	2026-09-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
51	D-ABLAPL/26666/2026	DEEPAK KU SAHOO	2026-09-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.The details of informant under Annexure-1 be redacted. 2.In affidavit paragraph-2 , the petitioner no.1 fathers name mentioned incorrectly.
52	D-WP(C)/38443/2026	KRUSHNA CHANDRA RATHA	2026-09-02	1. The date of letter No.34220 under Annexure 6 is not correctly mentioned in Index and petition.
53	D-WP(C)/40907/2026	KOUSIK ANANDA GURU	2026-09-02	17-REFERENCE CERTIFICATE NOT FURNISHED. Petition not correctly addressed to Honorable Court
54	D-WP(C)/41622/2026	TUSHAR KANTA NAYAK	2026-09-02	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid
55	D-RSA/38525/2026	SOURAV SUMAN BHUYAN	2026-09-02	Put up for further S.R after filing the C.Copy of Trial Court Decree for computing the C.Fee Payable and limitation.
56	D-BLAPL/26482/2026	JUGALA KISHORE PANDA	2026-09-02	1. Bail Application is not properly paginated . It is actually from Page 1 - 10 but inadvertently paginated as 1-11. Accordingly, pages of Annexures need re-pagination. 2. In Dates and Events vide B, the date of Charge Sheet dated 10.12.2025 is inadvertently mentioned as Date of Cutsody
57	D-CRLMC/25999/2026	GAURAV KHANNA	2026-09-02	C.copy of annexure-1 not filed.
58	D-WA/39144/2026	SANJAYA KUMAR PANIGRAHI	2026-09-02	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Respondent no. 1 3 to 5 in appeal memo are not party in wp (c). ii) Petitioners and opp. party no. 1 4 to 28 in wp (c) are not made party in appeal memo. iii) Serial no respondents in cause title of appeal memo not correctly furnished. iv)Para no not furnished in declaration of appeal memo and IAs. v) Date not mention in affidavit of appeal memo

				and I.As. vi) No authorization by other appellants to swear this affidavit. vii) c. copy of page no 98-100 not available. viii) Neat copy of page no. 124 126 130 132 171 are to be filed. ix) Day of delay blank in para no. 3 of I.A. no. 2695/2026. x) Put up for removal of defects.
59	D-RPFAM/40731/2026	SAIBRATA RATH	2026-09-02	nomenclature not correct
60	D-ABLAPL/26513/2026	SUSANTA KUMAR BARAL	2026-09-02	i) Code no. not correctly furnished at top of Index.
61	D-CONTC/39393/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-02	1. Synopsis and date chart not alphabetically paginated.
62	D-BLAPL/26541/2026	ANAND JENA	2026-09-02	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Details of the Victim and her family details shall be redacted from all places of Annexures 1 and 2
63	D-WP(C)/37851/2026	SADASIVA PATRA (1)	2026-09-02	1. Not properly Indexed.
64	D-CONTC/39376/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Date of order not correct in para-13 and 1st para of prayer of the petition. ii) Paragraph no. not correctly mentioned in affidavit.
65	D-WP(C)/41122/2026	DEBASISH HAZRA	2026-09-02	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED. 1.c. copy of Annx. 1 be filed.
66	D-ABLAPL/26433/2026	RABINDRAMATH BARIK	2026-09-02	i) Signature not executed in V.nama. ii) Full name of advocate in capital letter along with Enrolment No. and Mobile No. not furnished in the index, coding sheet, synopsis and Date chart
67	D-WP(C)/38789/2026	ASHOK DAS	2026-09-02	1. In affidavit, occupation of the deponent not furnished.
68	D-CRLREV/24382/2026	RAGHUNATH BISWAL	2026-09-02	1 Representation not mentioned as against petitioner. 2. being aggrieved not mentioned in petition
69	D-BLAPL/26661/2026	PRAKASH CHANDRA DASH	2026-09-02	Reference certificate not in proper format
70	D-BLAPL/26563/2026	JYOTIRMAYA SAHOO	2026-09-02	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. In dates and events, the date of occurrence took place is wrong

71	D-WP(C)/37773/2026	DEBASIS SAHOO	2026-09-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Address of the O.P. No.1 not properly mentioned. 2.Page No.18-20 not legible.
72	D-WP(C)/40607/2026	SASWATI MOHAPATRA	2026-09-02	Page 11 12 56 and 58 not legible
73	D-WP(C)/37777/2026	SANKAR PRAASAD PANI	2026-09-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED.
74	D-CONTC/38804/2026	ADV.	2026-09-02	i) Paragraph sl. no. not correct in petition and Affidavit.ii) page no. 21 is missing.
75	D-BLAPL/26576/2026	GOKULANANDA SAHU	2026-09-02	1.P.R.No. mentioned in the Cause Title and petition does not tally with that of Rejection order
76	D-WP(C)/39958/2026	SAROJA KANTA SAMAL	2026-09-02	i) Sl. no. 2 of the affidavit not tally with cause title.
77	D-WP(C)/38921/2026	LALIT KUMAR MAHARANA	2026-09-02	1 . Page no 30 31 57 not legible. 2. Annexure-8 and 9 not legible.
78	D-ABLAPL/26499/2026	AMULYA RATNA PANDA	2026-09-02	Authorization by petitioner.1 not furnished in the affidavit
79	D-ABLAPL/26704/2026	BIDHUBHUSANA MOHAPATRA	2026-09-02	1. In Affidavit, the words Son of needs omission. 2.mobile Phone Numbers Of All The Signing Advocates Not Indicated
80	D-WP(C)/40833/2026	ASHOK DAS	2026-09-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court fee Rs 6/- deficient in W.P
81	D-CONTC/40864/2026	ADV.	2026-09-02	1. Period of Delay Yes. I. A. in condonation of delay not filed. 2. i) Not correctly addressed to Honorable Court.
82	D-WP(C)/38517/2026	SANTOSH KUMAR SAMANTARAY	2026-09-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
83	D-WP(C)/38151/2026	SUBHANKAR ROUT	2026-09-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
84	D-BLAPL/23885/2026	TAPAN MISHRA	2026-09-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION i) P.S. case no. not mentioned in petition.
85	D-EXP/40826/2026	LAMBIT SENAPATI	2026-09-02	Para no wrongly mention in declaration.
86	D-WP(C)/40645/2026	BHAWANI SANKAR	2026-09-02	1. Annexure-1 to 5 not attested

		PANIGRAHI		
87	D-WP(C)/40048/2026	KABIRAJ PRADHAN	2026-09-02	1. In Index, at Annexure-3, mentioned copy of the representation to the J.E instead of Chairman, BDA
88	D-CRLA/25760/2026	RAKESH BEHERA	2026-09-02	put up SR after consolidation petition
89	D-WP(C)/41153/2026	SUBRAT KUMAR DAS	2026-09-02	V.Nama not signed.
90	D-CRLMC/25521/2026	BISWARANJAN DALAI	2026-09-02	1. As per impugned order under Annexure-2 name of the Lower court wrongly mentioned pending in the cause title. 2. As per impugned order under Annexure-1 name of the Lower court not furnished in the cause title
91	D-WP(C)/37800/2026	DILLIP KUMAR PRADHAN	2026-09-02	1 Page -48 not legible
92	D-RVWPET/41102/2026	ADV.	2026-09-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C. copy of impugned order not filed. 2. Receipt showing copy Not served on CGC. i) Reference certificate not furnished. ii) Date of order wrongly mention in para no. 10.
93	D-WP(C)/38794/2026	ARPIT SIKDAR	2026-09-02	Age of Petitioner-3 is not mentioned in C.T
94	D-WP(C)/40461/2026	KRISHNA CHANDRA SAHU	2026-09-02	1. Writ petition and affidavit have not been made through Notary or by Oath commissioner of the court.
95	D-WP(C)/38699/2026	SUSANTA KUMAR TRIPATHY	2026-09-02	.Receipt Showing Serv.copy To cg not Filed.
96	D-ABLAPL/26497/2026	DALIRANI BEHURAY	2026-09-02	i) Reference certificate not properly furnished.
97	D-ABLAPL/26353/2026	SUCHISMITA SARANGI	2026-09-02	i) Reference certificate not properly furnished. Name of the advocate not properly furnished in Vakalatnama.
98	D-WP(C)/40456/2026	KRISHNA CHANDRA SAHU	2026-09-02	1. Annexure-3 not legible
99	D-WP(C)/38439/2026	KRUSHNA CHANDRA RATHA	2026-09-02	1. The date of letter No. 34220 under Annexure 6 is not correctly furnished in Index and petition.
100	D-WP(C)/37898/2026	DURGESH NARAYAN RATH	2026-09-02	1. Deficit CF of Rs.18 to be paid on petition. 2. Page 65 and 71 missing. 3. Page marking of Ann.7 and 8 in Index not correct. 4. OHCBA welfare fund Rs.50 not paid.
101	D-CRLA/24589/2026	JASPREET KAUR	2026-09-02	1. Period of Delay 204 days , Limitation petition not filed. 2. C. copy Annex-1 not filed. 3. Put up SR after filing C. copy Annex-1 and redacting the name of Victim / Relatives/ Address/ School name to be reacted from Annex-1 and kept sealed cover.
102	D-WP(C)/38132/2026		2026-09-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED.

				Annexures 8 and 9 are not in order
103	D-CRLMP/23493/2026	BIJAYA KUMAR MISHRA	2026-09-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
104	D-WP(C)/40075/2026	BADRINARAYAN PANDA	2026-09-02	Occupation of the deponent not mentioned in both the affidavit.
105	D-RSA/39388/2026	ASISH KUMAR RAY	2026-09-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs.7206.75 Payable,Not Paid. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid. (b) Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid 3.C.Copy of L.A.Court Judgment and Decree be arranged properly and Page marked accordingly.Put up for further S.R after Payment of C.Fee for computing the period of limitation.
106	D-RSA/39562/2026	TUKUNA KUMAR MISHRA	2026-09-02	C.Fee Payable be furnished in the Memo of Appeal.
107	D-WP(C)/38519/2026	SUBHRANSU BHUSAN MOHANTY	2026-09-02	1.In cause title Petitioner name mentioned as Alekh Ch.Behera but in Synopsis and date chart mentioned as Dushasan Behera. 2.Hemanta Behera in affidavit wrongly mentioned as petitioner no-2 instead 3. 3.In declaration paragraphs mentioned as 1 to 14 instead of 17
108	D-WP(C)/41223/2026	SANGRAM JENA	2026-09-02	1. Date of order in Ann.4 of Index not correct.
109	D-WP(C)/38453/2026	SHASHI BHUSAN JENA	2026-09-02	1. In the matter of 486 and 487 of Constitution of India mentioned in the Cause Title appear to be not correct.
110	D-WP(C)/41227/2026	SAMARENDRA MOHANTY	2026-09-02	1-COURT FEE IS DEFICIENT. 1.court fee of Rs.24/ be paid
111	D-ABLAPL/26487/2026	SAKTI MOHAN BEHERA	2026-09-02	i) Reference certificate not properly furnished.ii)Mobile no.not furnished in v.nama
112	D-BLAPL/26597/2026	TARA PRASAD MOHAPATRA	2026-09-02	In reference certificate ABLAPL-1914/26 not mentioned
113	D-CONTC/39597/2026	ADV.	2026-09-02	Put up for further SR after filing of Copy of order passed in W.A.441/25.
114	D-CRLMC/26033/2026	LAMBODOR ACHARI	2026-09-02	1. CRLMC Petition and Annexure-1 not properly page marked in Index and file.
115	D-ABLAPL/26450/2026	DHIRENDRA KUMAR MOHAPATRA	2026-09-02	i)Synopsis and Date Chart not properly mentioned in index.
116	D-CRLMC/24058/2026	SUSHANTA HARICHANDAN	2026-09-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Signature of the petitioner no.3 in V.nama does not tally with cause title.2. C.Copy of

				F.I.R.to be filed.
117	D-RSA/39291/2026	SUKANTA KUMAR NAYAK	2026-09-02	1. Period of Delay 03 days.I.A for condonation of delay Not Filed. 2. Court Fee Rs.750/- Payable,Claiming for exemption.Caste Certificate Not Filed. 3. C.Fee Payable be furnished in the Memo of Appeal.
118	D-CRLMC/24546/2026	LAMBODOR ACHARI	2026-09-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.2. C.Copy of F.I.R. to be filed.3. Date of F.I.R. under Annexure-1 does not tally with Index and para-1 of the petition.4. Copy of Annexures-1 to 7 disclosing the name of Informant/ Victim be kept in cover.
119	D-MACA/40643/2026	SANTOSH KUMAR MOHANTY	2026-09-02	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
120	D-CRLMC/25372/2026	JAYANTA KUMAR MAJHI	2026-09-02	1. Relation of the deponent in affidavit not correctly furnished.
121	D-BLAPL/26489/2026	SATYA RANJAN MULIA	2026-09-02	In Reference Certificate, date of disposal of BLAPL No. 2835 of 2026 has not been reflected
122	D-WP(C)/40030/2026	JUDHISTHIR SAHOO	2026-09-02	1. In index, page marking not done correctly in Annexure-4
123	D-CMP/41634/2026	LALIT KUMAR MAHARANA	2026-09-02	Name of petitioner no.3 5 and 10 not correct as per vnama
124	D-WP(C)/41315/2026	MADHAB LAL AGARWAL	2026-09-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.c.copy of Annx.1 and 2 be filed
125	D-WP(C)/37909/2026	BHUBANANANDA LENKA	2026-09-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Address of Pet. incomplete. 2. Date of order of Ann.6 in Index not correct. 3. OPP Apl Year in Ann.8 of Index not correct. 4. Ann.3 not legible. 5. Ann.4 not attested. 6. Date of Ann.7 in Index not correct.
126	D-WP(C)/40330/2026	NITYANANDA BEHURIA	2026-09-02	1.Page No.24-26 and 34 not legible. 2.Petitioner No.2 not signed in V.nama.
127	D-ABLAPL/26547/2026	SANAT SUSOHAN PANDA	2026-09-02	Age of the petitioner does not tally with affidavit as per petition.
128	D-RSA/39809/2026	JNYANANANDA PANDA	2026-09-02	1.Court Fee Rs.300/- Payable,Not Paid 2. Put up for further S.R after Payment of C.Fee for computing the period of limitation
129	D-RSA/38762/2026	ARUN KUMAR MISHRA	2026-09-02	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Period of Delay 29 days.I.A for condonation of delay Not Filed
130	D-WP(C)/41653/2026	SIBADUTTA RAMAPRASAD	2026-09-02	page -37 not legible

		MISHRA		
131	D-CRLA/25868/2026	ASHOK KUMAR BEHERA	2026-09-02	Name of Informant/ victim/ relatives /address / school to be redacted from Annex-1 and kept in Sealed cover
132	D-CRLMC/23158/2026	NITYABRATA BEHURIA	2026-09-02	1.Certified copy of FIR(Annexure-1) not filed. 2.Fees of Rs.10/- of LAA not affixed in V.nama.
133	D-BLAPL/26368/2026	BIGYAN KUMAR SHARMA	2026-09-02	.Reference certificate not in proper format
134	D-WP(C)/39151/2026	RANJIT KUMAR LENKA	2026-09-02	1. Page marking not done in index. 2. In Declaration under affidavit,no. of paragraphs wrongly furnished. 3. Date of sign of deponent not furnished in affidavit
135	D-ABLAPL/26610/2026	DR. BINODA KUMAR MISHRA	2026-09-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.The details of victim/informant under ANNEXURE-1 be redacted and informant name reflected in page nos. 12 14 16 18 20 25 to 27 under annexure-1 be redacted. 2.Reference certificate not in proper format
136	D-BLAPL/26600/2026	CHIRANJIB ROUT	2026-09-02	.Petition not correctly addressed to Honorable Court 1. Synopsis and Date and Events are not in order both are not marked as A ,B AND C. 3. Date od Execution of V. nama is wrong while tallying with Dates and Events 4. Prayer in the Bail Application is not proper
137	D-ABLAPL/26438/2026	MAHES DAS	2026-09-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The details of victim/informant under annexure-1 be redacted and kept it in a sealed cover.
138	D-ABLAPL/26452/2026	DAYANIDHI MISHRA	2026-09-02	Reference certificate not in proper format.
139	D-WP(C)/41267/2026	SANGRAM JENA	2026-09-02	1. Annexure-1 and 2 not legible
140	D-BLAPL/26461/2026	DEEPAK RANJAN PARIDA	2026-09-02	Page 2 of the Synopsis is not marked as A-1
141	D-BLAPL/26443/2026	MANGU NANDY	2026-09-02	14-NOT PROPERLY INDEXED. 1.In Index, Paging vide Annexure - 2 is made wrongly from 18 -23 instead of 18 - 20 2. Annexure 1 lacks attestation of the Ld.. Advocate 3. HBAMW Fee of Rs. 50/- is not paid in shape of Stamp in the V. Nama
142	D-ABLAPL/25456/2026	PRAMOD RANJAN BEHERA	2026-09-02	i) Reference certificate not correctly furnished ii) Page mark not correctly furnished in Annexure No.2
143	D-ABLAPL/26671/2026	SATYABRATA PANDA	2026-09-02	1.In declaration petitioner number not mentioned. 2.In index date chart mentioned as A1 and in book marking it has been indicated as B

144	D-ABLAPL/26540/2026	SUSIL KUMAR PATTNAIK	2026-09-02	1.Occupation of petitioner in affidavit not mentioned. 2.Reference certificate not in proper format.
145	D-WP(C)/40846/2026	PRAFULLA KUMAR MOHAPATRA	2026-09-02	1. In Index, order date wrongly furnished at Annexure-5
146	D-CRLMP/23711/2026	SANJIB KUMAR BHANJADEO	2026-09-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in cover
147	D-CONTC/39381/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
148	D-CRLMP/23549/2026	GOPAL PRASAD JENA	2026-09-02	Prayer not signed by the advocate.
149	D-WP(C)/38354/2026	KAIBALYA PANDA	2026-09-02	i) Sl. no. 4 of the affidavit not correct. and Sl. no. of para not correctly mentioned in affidavit.
150	D-CONTC/34870/2026	GOPAL PRASAD JENA	2026-09-02	i)Ld counsel for petitioner not signed in v. nama
151	D-WP(C)/41320/2026	MADHAB LAL AGARWAL	2026-09-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C.copy of Annx.1 and 2 be filed
152	D-WP(C)/40122/2026	KRISHNA CHANDRA SAHU	2026-09-02	1.Name of Pet. not in Ann.1.
153	D-BLAPL/26573/2026	BIKASH CHANDRA PARIJA	2026-09-02	Reference certificate not in proper format
154	D-WP(C)/38429/2026	KRUSHNA CHANDRA RATHA	2026-09-02	The date of letter No.34220 under Annexure 6 is not correctly furnished in the index as well as in the petition.
155	D-WP(C)/40801/2026	MANORANJAN MOHAPATRA	2026-09-02	1. Page no. 50 Annexure number not correctly exhibited. 2. Name of the opp. parties not furnished in v.nama. 3. Page no.28 not legible.
156	D-WP(C)/40990/2026	BRAJA MOHAN SARANGI	2026-09-02	1. Pet. not signed by the Advocate and date of filling also not mentioned.
157	D-BLAPL/26473/2026	AMULYA RATNA PANDA	2026-09-02	17-REFERENCE CERTIFICATE NOT FURNISHED. There is a silly mistake as regards disposal date of BLAPL No. 3492 of 2023. The correct date was 29.02.2024 not 09.02.2024 as mentioned by the Ld. Advocate
158	D-RPFAM/41435/2026	SUBASH CHANDRA RATH	2026-09-02	nomenclature not correct
159	D-CRLMC/24497/2026	JUDHISTHIR SAHOO	2026-09-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further SR after Redacting the name of victim /Informant and Photograph from the petition and Annexures. 2. Name of the victim / Informant need not be disclosed in

				connection with Annex-1 2 3 and kept in closed cover.
160	D-ABLAPL/26434/2026	AJIT KUMAR RAUT	2026-09-02	Undertaking not properly furnished. Mobile no.not furnished by the advocate in v.nama.
161	D-CONTC/39384/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
162	D-WP(C)/37881/2026	BHARATI DASH	2026-09-02	1. Address of OP No.3 incomplete.